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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

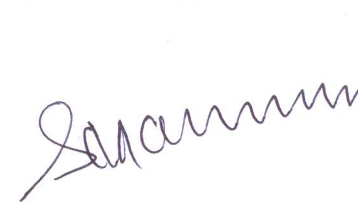
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1.	T.V.P. Sai Vihari for CIB's Vishnu	Counsel for R1 - R6	T.V.P. Sai Vihari
2.	S. Manjula Devi, Adv for KSR & Co Company Secretaries CBE	for petitioners	
3.	A. ABDUL RAHMAAN (for) B. DHANARAJ	for Respondents 7 to 9	A. Abdul Rahman

ORDER

Ms. Manjula Devi, Counsel representing the Petitioners present. Shri T.V.P.Sai Vihari, Counsel for R1 to R6 present. Shri A. Abdul Rahman, Counsel for R7 to R9 also Present. Counsels representing both the Petitioners and the Respondents prayed time for submitting the progress report of the mediation between the parties. Time extended at request. Put up on 27/02/2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)